

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08-07-2021 AT 2.30 PM THROUGH VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/766/2020
IN
PETITION NUMBER : CP/301/2020
NAME OF THE PETITIONER : Ravindranath GE Medical Associates Pvt Ltd
NAME OF THE RESPONDENTS : Dr. Ravindranath Kancherala & others
UNDER SECTION : Sec 45, Arbitration & Conciliation Act 1996

ORDER

Learned Counsel Mr. Arun Karthik Mohan for the Applicant and Learned Counsel Mr. T.K. Bhaskar for the Respondent are present.

At the request of both the parties, matter is adjourned to **04.08.2021** for hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

sr

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(R. SUCHARITHA)
MEMBER (JUDICIAL)